

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **15.07.2024** THROUGH VIDEO CONFERENCE

PRESENT: HON'BLE SHRI SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : ASK Investment Managers Ltd
Vs
R Damodaran

MAIN PETITION NUMBER : CP(IB)/205/CHE/2022
(IA/MA) APPLICATION NUMBERS

IA(IBC)/596/2024

ORDER

Present: Ms. Anusha, Ld. Counsel for Petitioner.
Mr. Vikash, Ld. Counsel for the Respondent.
Mr. Madhu Desikan, Ld. IRP in person.

Reply already filed.

IRP report also filed.

Ld. Counsel for the Petitioner seeks and is granted time to file rejoinder.

List the Petition for hearing on **29.08.2024**.

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**[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)**

MS

-sd-

**[SANJIV JAIN]
MEMBER (JUDICIAL)**